

**GOVERNMENT OF INDIA**  
**MINISTRY OF PETROLEUM AND NATURAL GAS**  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 3635**  
**ANSWERED ON 3<sup>rd</sup> APRIL, 2023**

**REQUIREMENT OF LPG, PNG, CNG AND DIESEL IN THE COUNTRY**

3635 # SHRI NARAIN DASS GUPTA:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the current requirement of LPG, PNG, CNG and diesel in the country;
- (b) the quantum of LPG, PNG, CNG and diesel being produced in the country and quantum of the same being imported from other countries to meet the requirements; and
- (c) the details of the steps being taken by Government to reduce imports?

**ANSWER**

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS  
(SHRI RAMESWAR TELI)

(a) Details of consumption of LPG, PNG, CNG and diesel for the Financial Year 2022-23 are as under :-

<b>Product</b>	<b>Consumption (Provisional )</b>
LPG consumption (April, 2022-February, 2023)	26.1 MMT
PNG consumption (Domestic) (April, 2022-December, 2022)	736.85 MMSCM
CNG consumption (Transport) (April, 2022-December, 2022)	5330.05 MMSCM
Diesel consumption (April, 2022-February, 2023)	78.1 MMT

Source : Petroleum Planning & Analysis Cell

(b) Details of indigenous production of LPG, Natural Gas and diesel for the period April 2022 to February 2023 are as under :-

<b>Product</b>	<b>Indigenous production (Provisional )</b>
LPG	11.7 MMT
Diesel	103.5 MMT
Natural Gas	30775 MMSCM

Source : Petroleum Planning & Analysis Cell

Details of import of LPG, LNG and HSD for the period April 2022 to February 2023 are as under :-

<b>Product</b>	<b>Import (Provisional )</b>
LPG	16.8 MMT
LNG	24769 MMSCM
HSD	0.32 MMT

Source : Petroleum Planning & Analysis Cell

(c) Government has adopted five-pronged strategy comprising increasing domestic production of oil and gas, promoting energy efficiency and conservation measures, giving thrust on demand substitution, promoting biofuels and other alternate fuels/ renewables, and refinery process improvements for reducing the country's dependency on imported crude oil.

Various steps have been taken by the Government to increase the production of domestic crude oil and bring down imports. These inter-alia include Discovered Small Field Policy, Reforms in Hydrocarbon Exploration and Licensing Policy for enhancing domestic exploration and production of Oil & Gas 2019, Natural Gas Marketing Reforms 2020, Policy to promote and incentivize enhanced recovery methods for Oil and Gas, Redevelopment of existing matured fields and development of new/marginal fields, Revival of Sick Wells, improving recovery factors through the implementation of Improved Oil Recovery (IOR) and Enhanced Oil Recovery (EOR) techniques, etc. Government has also provided functional freedom to national Oil Companies and promoted wider private sector participation by streamlining approval processes through electronic single window mechanism.

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